

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

1.

C.P.(IB)/240(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Satyanarayan Sekhsaria Pvt. Ltd
Vs.
Arrina Education Services Pvt. Ltd.

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Sreeram V.G. i/b DSK Legal, Ld. Counsel for the Petitioner present.
2. Ld. Counsel for the Petitioner submits that he has instruction to withdraw the present Petition.
3. In view of the above submission, present Petition is **dismissed** as withdrawn.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)